

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF
M/S KMC CONSTRUCTIONS LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	KMC CONSTRUCTIONS LIMITED
2.	Date of incorporation of corporate debtor	04/01/1993
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Hyderabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45200TG1993PLC015200
5.	Address of the registered office and principal office (if any) of corporate debtor	Door No. 1-80/40/SP/58-65, Shilpa Homes Layout Gachibowli Hyderabad TG 500032
6.	Insolvency commencement date in respect of corporate debtor	22 nd April 2022 (Copy of order received on 26 th April 2022)
7.	Estimated date of closure of insolvency resolution process	18 th October 2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Alok Kumar Agarwal IBBI/IPA-001/IP-P00059/2017-2018/10137
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 605, Suncity Business Tower, Golf Course Road, Sector 54 ,Gurgaon, Haryana-122002 Email id: alok@insolvencyservices.in
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: C-100, C Block, Sector 2, Noida, Uttar Pradesh 201301 Email id: kmc.cirp@insolvencyservices.in
11.	Last date for submission of claims	9 th May 2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://www.ibbi.gov.in/home/downloads Physical Address: N.A.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **KMC CONSTRUCTIONS LIMITED** on **22nd April, 2022**.

The creditors of **KMC CONSTRUCTIONS LIMITED**, are hereby called upon to submit their claims with proof on or before **09th May 2022** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Alok Kumar Agarwal
(Insolvency Professional)
Reg. No. : IBBI/IPA-001/IP-P00059/2017-2018/10137
E-mail Id: alok@insolvencyservices.in
Ph. No. : 0124-4245110/111
Address: 605, Suncity Business Tower, Golf Course Road
Sec.54, Gurgaon, Haryana-122002

Sd/-
ALOK KUMAR AGARWAL
Interim Resolution Professional
Regd. No. IBBI/IPA-001/IP-P00059/2017-2018/10137
In the matter of **KMC CONSTRUCTIONS LIMITED**

Date: 29th April 2022
Place: Gurugram